

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3697
ANSWERED ON 18/12/2024

PROJECTS UNDER PM-KUSUM IN ANDHRA PRADESH

3697. DR. BYREDDY SHABARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has data regarding total number of projects sanctioned under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) across the country including Andhra Pradesh and if so, the details thereof;
- (b) the details of total number of projects undertaken under PM-KUSUM in Andhra Pradesh;
- (c) the total number of farmers who have received benefits under PM-KUSUM in Nandyal Lok Sabha Constituency; and
- (d) the steps taken to ensure that cent percentage coverage of PM-KUSUM is ensured for Nandyal Lok Sabha Constituency?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. The State/UT wise progress under PM KUSUM, including State of Andhra Pradesh is placed at **Annexure-I**.

(b) to (d) There is no demand received from the State of Andhra Pradesh, including Nandyal Lok Sabha Constituency for Grid-connected Solar plants under Component A and standalone solar pumps under Component B of PM-KUSUM scheme. For Component C, the state has raised the demand for pumps under Feeder Level Solarization. Recently, the Ministry has allocated 1 lakh pumps to the State, based on the available capacity.

The responsibility of beneficiary selection is of the State Implementing Agency(SIA). To increase the reach of PM KUSUM scheme, extensive outreach and capacity-building workshops are conducted by the Ministry from time to time. This also includes periodic review and handholding meetings with the implementing states.

**Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3697
for 18.12.2024**

State/UT-wise progress under PM-KUSUM Scheme (as on 13.12.2024)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (Total)
1	Andhra Pradesh	0	0	0	0	0	100000	0
2	Arunachal Pradesh	0	0	700	394	0	0	0
3	Assam	10	0	4000	0	1000	0	0
4	Chattisgarh	30	4	10000	0	0	0	0
5	Bihar	0	0	0	0	0	70000	0
6	Gujarat	500	0	12382	7705	0	725000	30158
7	Goa	150	0	900	80	0	11000	700
8	Haryana	85	6.65	197655	137594	0	12899	0
9	Himachal Pradesh	100	25.95	1270	685	0	0	0
10	Jammu & Kashmir	20	0	5000	1937	4000	0	0
11	Jharkhand	20	0	42985	23999	1000	0	0
12	Karnataka	0	0	41360	1674	0	766588	1713
13	Kerala	1.5	0	8	8	45100	25387	7402
14	Ladakh	0	0	1400	0	0	0	0
15	Madhya Pradesh	1490	39.63	59400	7325	0	445000	7417
16	Maharashtra	700	6	505000	222933	0	775000	31428
17	Manipur	0	0	150	78	0	0	0
18	Meghalaya	0	0	3035	96	0	0	0
19	Mizoram	0	0	1700	40	0	0	0
20	Nagaland	5	0	265	65	0	0	0
21	Odisha	500	0	16441	5478	25000	10000	0
22	Puducherry	0	0	0	0	0	0	0
23	Punjab	220	0	33000	12952	186	95000	0
24	Rajasthan	1550	244	162914	89245	6418	400000	5476
25	Tamil Nadu	424	1	5200	3909	5000	6000	0
26	Telangana	4000	0	0	0	28000	0	0
27	Tripura	5	0	10895	3537	2600	0	50
28	Uttar Pradesh	151	0	110948	54117	12000	94000	2000
29	Uttarakhand	0	0	5685	473	200	0	0
30	West Bengal	0	0	0	0	700	0	20
31	Andaman and Nicobar	0	0	34	0	436	0	0
	Total	9961.50	327.23	1232327	574324	131640	3535874	86364